

a more really suitable railwaymen or police Personnel with a flair for Vigilance work. The selection should have the personal approval of the General Manager. The personnel are to be drawn from suitable categories of railway employees and employees of State police. Subject to these conditions the mode of actual recruitment is left to be decided by the individual Railway Administrations.

(ii) The posts of Investigating Inspectors in the Vigilance Directorate of Railway Board are filled from among specified categories of railway employees and personnel of State Police with due regard to their integrity, record of service and willingness and aptitude for vigilance work and with the personal approval of the Director General Vigilance, Railway Board.

**Operational Registrations on and Infringement of Priority in Wagon Booking (Allahabad Division)**

947. SHRI AZIZ IMAM Will the Minister of RAILWAYS be pleased to state

(a) whether against the operational restrictions and in violation of the system of priority, a large number of wagons were booked, re-booked and diverted from Allahabad Division during 1970-71 and 1971-72,

(b) whether it was done by relaxing the rules and whether permission of competent authority was taken before relaxing the rules, and

(c) the number of wagons for which relaxation was made during 1970-71 and 1971-72?

THE MINISTER OF RAILWAYS (SHRI K. HANI MANTHAIYA) (a) to (c) The Information is being collected and will be laid on the table of the Sabha.

**Decline in Export of Electric Fans to Iran**

948. SHRI PAMPAN GOWDA Will the Minister of FOREIGN TRADE be pleased to state

(a) whether India has been losing the Iranian market for electric fans, and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) (a) and (b) Exports of electric fans from India to Iran registered a decline in 1968-69. The position has, however, improved since then and exports have been going up progressively. The decline was due mainly to stiff competition from other sources of supply in particular Japan and Hongkong.

**Overhauling of Licensing Procedures for encouraging Exports**

949. SHRI C. CHITTIBABU Will the Minister of FOREIGN TRADE be pleased to state

(a) the steps taken by Government to overhaul the licensing and other procedures for encouraging exports as envisaged in the Export Policy Resolution placed before the Parliament in July, 1970, and

(b) the quantitative increase in exports as a result of these steps during the past 18 months?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) (a) The licensing and other procedures have been further streamlined, and a statement is placed on the Table of the House indicating the main features.

(b) Export performance is influenced by a large number of factors. It is, therefore, not possible to assess the quantitative increase in exports resulting from overhauling of licensing procedures during the past 18 months.

**Statement**

The licensing procedures for import of capital goods and raw materials, components and spares have been further streamlined so as to cut down delays and also to enable manufacturer-exporters to obtain their import requirements according to the export needs. The following are the main features introduced:

(i) In respect of capital goods imports, the clearance given by the DGFD from